

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

102. C.P. (IB)/383(MB)2024

**IN THE MATTER OF**

Ceekepee Engineering Works Private Limited

U/s 10 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 11.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Petitioner: Adv. Shrey Fatterpekar (PH)

For the Respondent:

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**ORDER**

**Notice of Motion: - Registry is directed to issue notice** to the Creditors namely (i) ICICI bank (having registered office at:- Vimal Shopping Centre, Main Road, Near Post office, Vasai (West), Thane- 401202) and (ii) BASSEIN Catholic Co-Operative Bank (having registered address at: - Corporate Office:- Catholic Bank Building, Papydy Naka, Vasai West, Dist. Palghar- 401207) and to submit Service Report along with notice copy sent to Creditors, postal receipt, track report/acknowledgement at least seven days before the next date of hearing.

Upon service, the Creditors are directed to file the reply at least seven days before the next date of hearing by serving an advance copy with the Counsel opposite.

Adjourned to **13.08.2024**.

SD/-  
MADHU SINHA  
Member(Technical)  
/Anmol/

SD/-  
REETA KOHLI  
Member(Judicial)